

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 01-07- 2016

PROCEEDINGS

Judiciary – Transfer and postings of District Judges - Orders issued

ORDER NO. B1(A)- 61 / 2016

1. Shri R.Narayana Pisharadi, Principal District and Sessions Judge / STAT, Ernakulam is appointed as Registrar(Vigilance), High Court of Kerala on deputation basis. He will hand over the charge of his office to the Additional District Judge-I, Ernakulam and take charge as Registrar(Vigilance), High Court of Kerala from the Registrar General, High Court of Kerala.

The Additional District Judge-I, Ernakulam will hold the full additional charge of the Principal District and Sessions Judge / STAT, Ernakulam, till Shri N.Anil Kumar (Sl.No.2) takes charge.

2. Shri N.Anil Kumar, District and Sessions Judge on deputation as Registrar (Subordinate Judiciary), High Court of Kerala is repatriated to the Kerala State Higher Judicial Service and posted as Principal District and Sessions Judge / STAT, Ernakulam. He will handover the charge of his office to Registrar General, High Court of Kerala and take charge as Principal District and Sessions Judge / STAT, Ernakulam from the Additional District Judge-I, Ernakulam.

3. Shri K.Babu, Additional and Sessions District Judge-I, Kottayam is appointed as Registrar (Subordinate Judiciary), High Court of Kerala on deputation basis. He will hand over charge of his office to the Additional Sessions Judge(Sooryanelli cases) / Additional District Judge-II, Kottayam and take charge as Registrar (Subordinate Judiciary), High Court of Kerala from the Registrar General, High Court of Kerala.

The Additional Sessions Judge(Sooryanelli cases)/Additional District Judge-II, Kottayam will hold the full additional charge of the Additional District Judge-I, Kottayam, until further orders.

All officers are eligible for Special Pay for extra Administrative work at rate of ₹ 3,750 /- per month in their new stations.

(By Order)



Ashok Menon
Ashok Menon
Registrar General

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(3 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary to Government, Home (C) Department, Tvpm (with C/L)
The Secretary to Government, Law Department, Tvpm(with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Director ADR Centre High court
The 14 Principal District Judges
Officers and courts concerned
The Private Secretary to the Hon'ble the Acting Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The Kerala Judicial Academy, High Court.
The A5, B2(A), B3(A), B4(A), B5(A), C1, D2 , E1, I1 seats, High Court.
The Inspection Cell, e-courts cell and Computer Cell, High Court.
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable the Judges.